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courts against their removal. Hence using of the plots for providing civic amenities is not immediately possible.

## **Central Port Authority**

- \*455. SHRI M. P. KAUSHIK: V/ill the Minuter of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether Government are considering setting up of a Central Port Authority; and
- (b) if so, what will be its proposed functions and by when the Authority is likely to start functioning?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY): (a) No, Sir.

(b) Does not arise.

## S«ciai forestry programme in Orissa

- •456. SHRI JAGADISH JANI: Will the Minister of AGRICULTURE be pleased to state:
- (a), whether a five year social forestry programme has been launched recently in Orissa with the help of the Swedish International Development Authority; if so, what are the details in this regard; and
- (b) what are the names of the districts in which this programme has been launched?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. The main components of the Project are:

- (i) Establishment of village woodlots on about 21.700 hectares.
- (ii) RehabiHtation and replantation of degraded forests areas over about 35,300 hectares.
- (iM) Farm Forestry—(a) Distribution of about 51 million seedlings to needy persons for growing trees on private lands.

(b) Tree-planting by landless persons (about 2000 families).

to Questions

The total outlay of the Project is Rs. 23.0 crores.

- (b) The Project has been launched since 1983-84 and will cover the following districts of Orissa State in a phased manner
- Balasore 2. Bolangir 3. Cuttack
  Dhenkanal 5. Ganjam 6. Puri
  Sambalpur 8. Keonjhar and
  Mayurbhanj.

## Fkaneial irregularities by the Execuive Director and others of the Bengal Potteries Ltd

\*457. SHRI M. KADHARSHA: SHRI KALYAN ROY:

Will the Minister of INDUSTRY be pleased co refer to the answer to Unstarred Question 1246 given in the Rajya Sabha on the 8th March, 1984 and state:

- (a) whether the investigation by the police into serious allegations of forgery, preparation of false bills and fak\* documents and misappropriation of nearly Rs. one crore and one Iakh of the Punjab National Bank by the Executive Director and other, of the Bengal Potteries Ltd., has been complete J;
- (b> whether charge-sheet in the case has been filed by the police, if so, what are the details thereof;
- (c) whether they were arrested and bailed out, if so, when;
- (d) whether the Bengal Potteries Ltd., bore the legal expenses in connection with their bail etc, if so, the details of expenses; and
- (e) whelher the accused in the case continue to hold their posts?